

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:174
ANSWERED ON:09.11.2010
HONOUR KILLING
Gandhi Shri Feroze Varun

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government proposes any separate provision in the Indian Penal Code providing for criminal liability on the decisions of the Khap Panchayats enticing and culminating in criminal action; and

(b) if so, the details thereof, and if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (b): There was proposal to amend the existing laws including the Indian Penal Code, 1860 in order to tackle the crime of 'Honour Killings'. However, the matter has since been referred to a Group of Ministers to deliberate on the issue. The first meeting and second meeting of the GoM were held on 12.8.2010 and 25.8.2010 respectively.